

NOTICE

In order to reduce the physical presence of lawyers, litigants and Court staff due to outbreak of COVID-19, **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear **urgent judicial matters** at **High Court of Bombay at Goa** through **Video Conferencing** :-

HIGH COURT OF BOMBAY AT GOA

On 22nd May 2020 and 28th May 2020

11.00 a.m. to 1.00 p.m.

Sitting	Matters	Email id to forward praecipe
Hon'ble Shri. Justice M. S. SONAK AND Hon'ble Smt. Justice M. S. JAWALKAR	All Civil and Criminal matters pertaining to Division Bench.	reghighgoa@gmail.com
Hon'ble Shri. Justice D. S. NAIDU	All Civil and Criminal matters pertaining to single bench.	reghighgoa@gmail.com

NOTE : It is clarified that the assignments as above shall continue with the Hon'ble Judges between 20th May 2020 and 28th May 2020.

On 2nd June 2020

11.00 a.m. to 1.00 p.m.

Sitting	Matters	Email id to forward praecipe
Hon'ble Shri. Justice D. S. NAIDU AND Hon'ble Smt. Justice M. S. JAWALKAR	All Civil and Criminal matters pertaining to Division Bench.	reghighgoa@gmail.com
Hon'ble Kum. Justice NUTAN D. SARDESSAI	All Civil and Criminal matters pertaining to single bench.	reghighgoa@gmail.com

NOTE : It is clarified that the assignments as above shall continue with the Hon'ble Judges between 29th May 2020 and 2nd June 2020.

Dated this 18th day of May 2020.

By Order,

High Court, Appellate Side,]
Bombay.]

Sd/-
(V. R. Kachare)
I/c Registrar (Judl-I)